## GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:884 ANSWERED ON:23.11.2000 PROPOSAL OF PRIVATE SECTOR REFINERIES B.K. PARTHASARATHI

## Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government have any programme of deregulation of petroleum products before 2002;
- (b) if so, the details thereof;
- (c) whether the private sector refineries have submitted any propoosal for according permission for direct marketing right for their petroleum products; and
- (d) if so, the details thereof?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH KUMAR GANGWAR)

(a) to (d): The Government in November, 1997 decided to dismantle the Administered Pricing Mechanismin a phased manner. As per this, the petroleum sector is scheduled for full deregulation from April, 2002 onwards. Representations have been received for allowing marketing of petroleum products. No decision has been taken as yet.